

F. No. J-11017/13/2016-Judl.(Part-1)  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
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Shastri Bhawan, New Delhi,  
Dated 30<sup>th</sup> January 2017

**ORDER**


The President is pleased to engage **Shri Manu Chaturvedi**, Advocate as Government Pleader for conducting Central Government litigation (except the cases of Railways & Income Tax Department) before Delhi High Court as shown below for a period of three years from the date of this order or until further orders, whichever is earlier:

**Delhi High Court  
Government Pleader**

Name	Address & Mobile Number	Enrollment No.
MANU CHATURVEDI	Chamber No. 702, Patiala House Courts, New Delhi-110001. Mob: 7838904738 Email: <a href="mailto:manuchaturvedi@gmail.com">manuchaturvedi@gmail.com</a>	D/2579/2012

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. [www.lawmin.nic.in](http://www.lawmin.nic.in) under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(R. K. Srivastava)  
Deputy Legal Adviser

**Copy for information to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Sanjay Jain, Addl. SGI, Delhi High Court, New Delhi.
3. The Registrar, Delhi High Court, New Delhi.
4. The Incharge, Litigation (High Court) Section, New Delhi.
5. Shri Manu Chaturvedi, Govt. Pleader, at the address as mentioned herein above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
8. Guard File/Judicial Section with 5 spare copies.

  
for Section Officer (Judicial)